

**List of cases posted on 24.11.2020 on S.O.P basis in the  
court of II Addl. Senior Civil Judge, Bengaluru Rural  
District, Bengaluru.**

<b>Morning Session</b>					
01	OS.415/2003	Summons	13	OS.1186/2016	Hearing
02	OS.695/2020	Amendment	14	OS.866/2017	Hearing
03	OS.253/2020	Summons	15	OS.505/2020	Hearing
04	OS.1106/2020	Summons	16	MC.196/2020	Hearing
05	OS.1346/2018	Objections	17	OS.108/2010	Evidence
06	MA.62/2020	Objections	18	OS.1220/2018	Evidence
07	Misc.71/2017	Objections	19	OS.1687/2018	Evidence
08	Misc.47/2018	Steps	20	OS.510/2019	Evidence
09	Ex.65/2019	Steps	21	OS.782/2019	Evidence
10	OS.2999/2005	Hearing	22	OS.1104/2019	Evidence
11	OS.833/2011	Hearing	23	OS.1354/2019	Evidence
12	OS.940/2016	Hearing	24	OS.1718/2019	Evidence

<b>Afternoon Session</b>					
25	MC.336/2019	Mediation			
26	OS.907/2016	Arguments			
27	Misc.113/2016	Arguments			
28	OS.720/2016	Orders			
29	OS.1251/2020	Orders			
30	OS.1258/2020	Orders			

II Addl. Senior Civil Judge,  
Bengaluru (R) District, Bengaluru.

**Note:** Advocates and litigants are requested to follow the  
recent S.O.P dated 12.11.2020.